

Armed Forces in Tripura

5227. SHRIMATI PRAMILA DANDVATE : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that GOC-in-C, Eastern Command had entered the Tripura State in the 3rd week of June, 1980;

(b) if so, what was the number of armed forces that entered Tripura; and

(c) at whose instance the army entered Tripura State?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir. The GOC-in-C, Eastern Command visited Tripura on 19.6.1980 and 20.6.1980:

(b) Two companies on 9-6-1980 and one battalion on 11.6.1980 were inducted into Tripura.

(c) At the request of the Government of Tripura for maintenance of law and order.

Ultimatum to Bengalis to Quit Tripura

5228. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an ultimatum has been given to Bengalis to quit Tripura as early as possible; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) & (b). According to information received from the State Government, some wall posters to this effect had appeared in some parts of Tripura. State Government alerted the local administration and police vigilance was stepped up. Central Govern-

ment have already sent in reinforcements of Army and para-military forces to assist the State Government in curbing lawlessness and taking effective preventive measures. A close watch is being kept on the situation.

Manufacture of Machineries and Parts etc. by Alcock Ash Co., Bhavnagar

5229. SHRI RAMJIBHAI MAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Alcock Ash industry at Bhavnagar Port area (Gujarat) under Gujarat Government undertaking is manufacturing Barge and other important machineries and parts etc.;

(b) whether the Central Government has any investment therein or any type of assistance has ever been given to it;

(c) if so, the details thereof;

(d) the details of the various productions made since 1975 to 1977 and 1977 to 31st March, 1980;

(e) whether the State undertaking industry has shown the work and production excellent in comparison to the Private Sector Industries;

(f) whether this industry now accepts foreign offers too; and

(g) if so, what Central assistance will be provided to this industry at Bhavnagar for its expansion and development?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The Undertakings of M/s. Alcock Ashdown co. Ltd. in Bombay and Bhavnagar which had closed down in January, 1971, were acquired by the Central Government through an Act of Parliament known as "Alcock & Ashdown Co. Ltd. (Acquisition and Transfer of Undertakings) Act, 1973", which came into force with effect from 14th December, 1973. The

management of the Bhavnagar Unit was entrusted to the Government of Gujarat by an order dated the 15th of December 1973. Since then, this Unit is being managed by the Government of Gujarat on behalf of Government of India. This unit is manufacturing Barges, pontoons, F. R. P. Boats, Tourists Launches, tugs, Work Boats, F. R. P. Dug-out Canoes and also doing off-shore Work.

(d) Details of production in the Bhavnagar Unit from September 1975, when it re-started, till the 31st of March 1980, are as under:

	Nos.	Value
		Rs. (in lakhs)
1. Barges	31	272.50
2. Pontoons	4	31.00
3. F.R.P. Boats	4	0.36
4. Launches	1	2.95
5. Off-Shore Work	—	6.23
Total:		313.04

(e) to (g) Production in the Bhavnagar Unit, being managed by the Government of Gujarat, is of excellent quality and the Products meet the required specifications. This Unit has already executed several export orders for Barges, Pontoons etc. Assistance required for its growth will be made available as and when found necessary.

1971 की लड़ाई के पाकिस्तानी युद्ध-बंदियों पर किए गए खर्च की प्रतिपूर्ति

5230. श्री मूल सवाल काया : क्या रजतसंघी यह बताने की कृपा करेंगे कि :

(क) 1971 के भारत-पाक युद्ध के दौरान बन्दी बनाये गये पाकिस्तानी सैनिकों की संख्या कितनी थी और उन पर कुल कितना खर्च किया गया था; और

(ख) क्या उन पर खर्च की गई राशि बसूल कर ली गई है और यदि नहीं तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में सहायक मंत्री (जी सी० पी० एन० सिंह) : (क) 1971 के भारत-पाक युद्ध में बन्दी बनाये गये पाकिस्तानी सैनिकों की संख्या 75,579 थी। जिसमें अफसर भी शामिल हैं। 31 दिसम्बर, 1978 तक उन पर किया गया कुल व्यय 38,15,06,00 रुपए (अड़तीस करोड़ पन्द्रह लाख छः हजार रुपए) था।

(ख) इन पाकिस्तानी युद्ध-बंदियों पर किए गए खर्च की प्रतिपूर्ति का प्रश्न पहले भी कई बार पाकिस्तान सरकार के सामने रखा गया था लेकिन इसका अभी तक कोई समाधान नहीं किया गया है।

Manufacture of Deep Sea Fishing Trawlers

5231. SHRI K. A. SWAMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is sufficient technical know-how in Indian Shipyards to manufacture deep sea fishing trawlers;

(b) whether Government-owned shipyards are willing to build fishing trawlers; and

(c) if so, the reasons why Government are permitting import of foreign trawlers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The import of fishing trawlers is permitted on a selective basis on considerations of cost, delivery and special needs so as to ensure rapid development of the marine fishing industry.